

IN THE INCOME TAX APPELLATE TRIBUNAL
RAIPUR BENCH, RAIPUR – VIRTUAL COURT

BEFORE SHRI R.S. SYAL, VICE PRESIDENT AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

ITA No. 158/RPR/2018

निर्धारण वर्ष / Assessment Year : 2010-11

Rajesh Bajpai, Bajpai Tower, Eidgah Chowk, Bilaspur (C.G.), PAN : AIBPB6859P	Vs.	ITO, Ward-2(3), Bilaspur
Appellant		Respondent

Assessee by None
Revenue by Shri G.N. Singh

Date of hearing 29-10-2021
Date of pronouncement 29-10-2021

आदेश / ORDER

This appeal by the assessee is directed against the order passed by the CIT(A), Bilaspur on 24.05.2018 in relation to the assessment year 2010-11.

2. Before us, the assessee has filed a letter dated 18.09.2021 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

In this case, appellate order for the A.Y. 10-11 was passed by the ld. CIT(A), Bilaspur on 24-5-18, wherein, the impugned appeal was dismissed by the ld. FAA; aggrieved by the impugned appellate order dt.24.5.18, the assessee has filed appeal in Form No.36 on 13-8-18 which is pending before the Hon'ble ITAT Bench, Raipur (Copy of Form-36 is enclosed). In this regard, it is respectfully stated that, the assessee has opted for VSV Scheme for the A.Y. 10-11 and thereby has chosen to withdraw the appeal pending before the Hon'ble Bench, Raipur and has also submitted Form No.1 & 2 of the DTVSV Act, 2020 (Copy enclosed). Kindly consider the withdrawal of appeal for the A.Y. 10-11, verify the facts and obliged."

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the Open Court on 29th October, 2020.

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

Sd/-
(R.S.SYAL)
VICE PRESIDENT

पुणे Pune; दिनांक Dated : 29th October, 2020
Satisb

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order is forwarded to :

1. अपीलार्थी / The Appellant;
2. प्रत्यर्थी / The Respondent;
3. आयकर आयुक्त(अपील) /
The CIT (Appeals), Bilaspur
4. The Pr.CIT, Bilaspur
5. DR, ITAT, Raipur;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलार्थी अधिकरण ,पुणे / ITAT, Pune

		Date	
1.	Draft dictated on	29-10-2021	Sr.PS
2.	Draft placed before author	29-10-2021	Sr.PS
3.	Draft proposed & placed before the second member		JM
4.	Draft discussed/approved by Second Member.		JM
5.	Approved Draft comes to the Sr.PS/PS		Sr.PS
6.	Kept for pronouncement on		Sr.PS
7.	Date of uploading order		Sr.PS
8.	File sent to the Bench Clerk		Sr.PS
9.	Date on which file goes to the Head Clerk		
10.	Date on which file goes to the A.R.		
11.	Date of dispatch of Order.		